

02.5.2000 Hon. Mr. Justice Neelam Sanjiva Reddy, VC
 Hon. Mr. S. Biswas, A.M.

Heard Counsel for the applicant. The applicant has been agitating for his promotion for a long time. Learned counsel for the applicant submits that the applicant is prepared to make a representation and that he requests this bench to give a direction to the respondents to consider his representation on merits.

In view of the above submission the OA is disposed of at the admission stage directing the applicant to make a representation to the respondents ^{No.1} ~~no.1~~ within 15 days from today and the respondent no.1 is directed to consider the said representation within 30 days from the date of representation on merits.

Registry is directed to issue a copy of this order to the Counsel for the applicant and also to all the respondents.

SA

A.M.

LA

VC

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